

DIVISION BENCH

O-201

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/294(KB)2021

IA(I.B.C)/1041(KB)2024, IA(I.B.C)/1712(KB)2022, IA(I.B.C)/73(KB)2023, IA(I.B.C)/1711(KB)2022, IA(I.B.C)/1005(KB)2022, IA(I.B.C)/919(KB)2022, IA(I.B.C)/1835(KB)2023, IA(I.B.C)/1828(KB)2023, IA(I.B.C)/408(KB)2023, IA(I.B.C)/470(KB)2024, IA(I.B.C)/903(KB)2023, IA(I.B.C)/873(KB)2022, IA(I.B.C)/1913(KB)2023, IA(I.B.C)/335(KB)2023, IA(I.B.C)/1710(KB)2023, IA(I.B.C)/540(KB)2024, IA(I.B.C)/1217(KB)2022, IA(I.B.C)/1514(KB)2023, IA(I.B.C)/6(KB)2023, IA(I.B.C)/1470(KB)2022, IA(I.B.C)/16(KB)2023, IA(I.B.C)/303(KB)2023, IA(I.B.C)/1622(KB)2022, IA(I.B.C)/1245(KB)2022, IA(I.B.C)/1581(KB)2023, IA(I.B.C)/1515(KB)2023, IA(I.B.C)/1244(KB)2022, IA(I.B.C)/2070(KB)2023, IA(I.B.C)/576(KB)2022, IA(I.B.C)/1559(KB)2023, IA(I.B.C)/1558(KB)2023, IA(I.B.C)/1901(KB)2023, IA(I.B.C)/1561(KB)2023, IA(I.B.C)/1007(KB)2022, IA(I.B.C)/1950(KB)2023, IA(I.B.C)/1225(KB)2022, IA(I.B.C)/1556(KB)2023, IA(I.B.C)/1907(KB)2023, IA(I.B.C)/271(KB)2023, IA(I.B.C)/384(KB)2023, IA(I.B.C)/1678(KB)2022, IA(I.B.C)/407(KB)2023, IA(I.B.C)/901(KB)2023, IA(I.B.C)/426(KB)2023, IA(I.B.C)/319(KB)2023, IA(I.B.C)/225(KB)2023, IA(I.B.C)/1077(KB)2022, IA(I.B.C)/1076(KB)2022, IA(I.B.C)/87(KB)2023, IA(I.B.C)/77(KB)2023, IA(I.B.C)/952(KB)2022, IA(I.B.C)/904(KB)2023, IA(I.B.C)/363(KB)2023, IA(I.B.C)/1547(KB)2022, IA(I.B.C)/949(KB)2022, IA(I.B.C)/1509(KB)2022, IA(I.B.C)/1004(KB)2022, IA(I.B.C)/737(KB)2022, IA(I.B.C)/733(KB)2022, IA(I.B.C)/783(KB)2022, IA(I.B.C)/908(KB)2022, IA(I.B.C)/26(KB)2023, IA(I.B.C)/1691(KB)2022, IA(I.B.C)/817(KB)2022, IA(I.B.C)/1094(KB)2022, IA(I.B.C)/1003(KB)2022, IA(I.B.C)/744(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Applicant in IA 1041/2024
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Mr. Suparna Sarkar, Adv.]

Mr. Pranay Chitale, Adv.] For the Applicant in IA 1950/2023
Ms. Smiti Verma, Adv.]
Ms. Beleena Biju, Adv.]

Mr. S.K. Tiwari, Adv.] For the RP
Mr. Jayesh Choradia, Adv.]

PJ

ORDER

1. Ld.Counsel for the parties present.
2. **IA(I.B.C)/1041(KB)2024**- Registry is directed to issue **Notice** to the Respondent to file reply affidavit within two weeks by speed post and email and place tracking information on record.
3. **IA(I.B.C)/1950(KB)2023**- - Registry is directed to issue **Notice** to the Respondent to file reply affidavit within two weeks by speed post and email and place tracking information on record.
4. Post the matter on **25.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)